

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.201 of 2020

IN THE MATTER OF:

Mangalam Timber Products Ltd.

...Appellant

Versus

Shree Distributers Pvt. Ltd.

...Respondent

**For Appellant: Soumya Dutta and Shri Tavish B. Prasad,
 Advocates**

**For Respondent: Shri G. Kanimozhi and Shri G. Ananda Salvan,
 Advocates**

ORDER

19.03.2020 Counsel for Appellant wants to file Rejoinder. Same may
be filed within a week. Counsel for both sides seek time.

List the Appeal 'for admission (after Notice)' on 27th April, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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